

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

253. CP/3653(MB)2019

IN THE MATTER OF

ABG Power Private Limited

... Petitioner

Vs

Standard Chartered Bank

... Respondent

U/s 272 of the Companies Act, 2013

Order Delivered on 07.11.2023

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant:

For the Respondent: Adv. Parikshit Desai (VC)

ORDER

Due to paucity of time, the matter could not be taken up. List on **20.12.2023**.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/z/